### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## **RAJYA SABHA UNSTARRED QUESTION NO. 1969** TO BE ANSWERED ON 08.08.2024

### **Clearance of Dhapa landfill**

#### 1969. SHRI SAMIK BHATTACHARYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Dhapa landfill has missed the June, 2024 deadline for clearance set by the National Green Tribunal;
- (b) the anticipated timeline for the complete clearance of the said landfill;
- (c) the percentage of Dhapa landfill's legacy waste processed so far; and
- (d) whether Government has allocated ₹860 crore for West Bengal, which includes the clearance of the Dhapa landfill?

# ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (d): As per the State Government, clearance of Dhapa landfill has missed the June, 2024 deadline set by the National Green Tribunal. The complete clearance of the landfill has two phases spread over an estimated period of fifty-six months. About 38 % of legacy waste at Dhapa landfill has been processed. As per Ministry of Housing and Urban Affairs, proposals worth Rs. 860.35 Crores for West Bengal have been approved, under Swachh Bharat Mission Urban 2.0. Out of Rs. 860.35 crores, Rs. 217 crores have been approved for the remediation of legacy waste dumpsites in over 100 Urban Local Bodies. As per the State Government, clearing of Dhapa landfill is not included in the sanction of Rs. 860.35 Crores, under Swachh Bharat Mission Urban 2.0.

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